# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 1463 TO BE ANSWERED ON 05.03.2018

#### Re-appointment of Faculty Members

1463. DR. C. GOPALAKRISHNAN: SHRI P. NAGARAJAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal for re-appointment of faculty members of IITs and NITs after their retirement to address the problem of vacancies and ensure quality education;
- (b) if so, the details thereof including the total number of such retired faculties to be appointed;
- (c) the details of salary/remuneration to be paid to such reemployed faculty members; and
- (d) whether any such appointments were made earlier and if so, the details thereof?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (d): Indian Institutes of Technology (IITs) are governed by the Institute of Technology Act, 1961 and the Statutes framed thereunder. Statutes provide that the Board may consider re-employment of a Faculty member till the end of the semester or the academic session in which he/she attains the age of superannuation in the interest of students and for the purposes of teaching and/or guiding the students registered for the Ph.D. programme. It also provides that where it becomes necessary to re-employ any such member, beyond the end of the semester or academic session, the Board may, with the previous approval of the Visitor, re-employ any such member against sanctioned vacant posts for a period upto three years in the first instance and upto two years thereafter and in no case exceeding the end of the Academic session in which he/she attains the age of 70 years. The fixation of pay shall be as per extant Government of India rules. IITs also appoint retired faculty members as Visiting Faculty, Distinguished Faculty and Professor Emeritus.

As regards the National Institutes of Technology (NITs), there is no such proposal for re-appointment of Faculty after retirement. However, NITs appoint retired faculty as Professor Emeritus for limited period of three years against the sanctioned post only.

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